

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

Dis. No. 2457, Dt.21.11.2023

District :: Bhadradi Kothagudem

Smt. M.Shyam Sree, I Addl. District and Sessions Judge, Kothagudem
Smt. G. Bhanumathi, Prl. Senior Civil Judgecum-Assistant Sessions Judge, Kothagudem
Medi Praveen Kumar, Advocate, Kothagudem
Sri G. Madhava Rao, Senior Assistant (District System Administrator), Prl. Senior Civil Judge's Court, Kothagudem, 6301297298